

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/339(KB)2022
IA(I.B.C)/659(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH MAY 2024

IN THE MATTER OF	THE CANARA BANK LIMITED VS BBT ELEVATED ROAD PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr.Rachit Lakhmani, Adv.] For the Resolution Professional
Ms. Pooja Sah, Adv.]

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/659(KB)2024**
 - a. This IA has been filed by the Liquidator for placing on record 2nd Progress Report which is at Page No. 36 onwards of this application.
 - b. This IA is accompanied by an Affidavit of Liquidator which is at Page 13 and 14.
 - c. This Progress Report is taken on record and this IA is accordingly **allowed** and **disposed of**.
3. List the matter for further Progress Report on **12/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**